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Counsel for the Applicant submits that in terms of order dated 20.03.2024, the Applicant was permitted to place on record some more additional documents in order to prove his case. Pursuant to that order the affidavit has been filed enclosing therewith some additional documents. Copy of the same has also been served on the Counsel appearing for the Liquidator. Counsel for the Liquidator seeks time to examine these papers and place the report for necessary order.

Liberty is granted to the Liquidator to file a short reply affidavit at least two days before the next date fixed for hearing. Copy of the same may also be served on the other side.

List this matter for further consideration on **29.04.2024**.

IA(IBC)/498/KOB/2023 in IBA/11/KOB/2020

Learned Counsel, Mr. M A Shaji appears physically on behalf of the Applicants. Learned Counsel, Mr. A Kevin Thomas appears physically along with Learned Liquidator, Ms. Annie Abraham.

List this matter for further consideration on **29.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**